

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**IA No. 1486 of 2019 IN  
DFR No. 2242 of 2019**

**Dated : 12<sup>th</sup> September, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. Ravindra Kumar Verma, Technical Member**

**In the matter of:**

**South Power Distribution Company of Telangana & Anr. ...Appellant(s)  
Versus  
Central Electricity Regulatory Commission & Ors. ...Respondent(s)**

Counsel for the Appellant(s) : Mr. Sri Harsha Peechara for A-1  
Mr. Sri Ashish Tiwari for A-2

Counsel for the Respondent(s) : Mr. D. Bharti Reddy for TERC

**ORDER**

Issue notice on IA and main appeal. Dasti, in addition, is permitted.

List the matter on **01.10.2019**.

**(Ravindra Kumar Verma)  
Technical Member**

*mk/mkj*

**(Justice Manjula Chellur)  
Chairperson**